

**IN THE COURT OF MS. SANTOSH SNEHI MANN,
SPECIAL JUDGE (PC ACT) : CBI-08 : RADC : ND**

**RC No. 09/E/2015/CBI/EOI/ND
u/S: 120B/420/467/468/471 IPC &
12(2) r/w 13 (1)(D) PC Act
CBI Vs. Sandeep Khara s/o Rajender Lal Khara**

28.05.2020
(Through CISCO Webex Meeting App)

Present : Accused Sandeep Khara is produced through Video Conferencing by Sh. Praveen Kumar, Assistant Superintendent, Central Jail No. 1, Tihar, New Delhi, on expiry of judicial remand pending trial.

Advocate Diwakar Choudhary, Remand Advocate, DLSA.

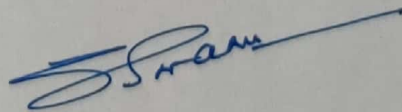
Cause list of cases fixed today is received through e-mail from the office of Ld. District & Sessions Judge-cum-Special Judge (PC Act), Rouse Avenue District Courts, New Delhi.

Proceedings are conducted through Video Conference via Cisco Webex Meeting App. facilitated by the Office of Ld. District & Sessions Judge-cum-Special Judge (PC Act), Rouse Avenue District Courts, New Delhi in view of prevailing situation of Corona Virus (COVID-19) pandemic in the country and special measures being taken by the Government to prevent it by ordering a nationwide lockdown since 25.03.2020 and instructions issued by Ld. District Judge to work from home in order to maintain social distancing.

Accused and the DLSA Remand Advocate heard.

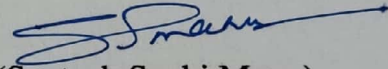
The matter is pending trial.

As per the order of Ld. District & Sessions Judge-cum-Special Judge (PC Act), Rouse Avenue District Courts, New Delhi No. E1792-1876/DJ/RADC/2020 dt. 22.05.2020, the cases fixed on 28.05.2020 (Thursday) have been adjourned *en-bloc* for 26.06.2020 (Friday).



In the facts and circumstances, judicial custody of accused **Sandeep Khera s/o Sh. Rajender Lal Khera** is extended till **26.06.2020**.

Scanned copy of this order is being sent through Whatsapp to Sh. Vivek, P.A to Ld. District & Sessions Judge-cum-Special Judge (PC Act), Rouse Avenue District Courts, New Delhi, with direction to him to upload it on the official website of Delhi District Courts at the earliest. A signed hard copy of the order shall be sent to the concerned Court as and when functioning of the Courts at Rouse Avenue District Courts, New Delhi, is resumed.



(Santosh Snehi Mann)

Special Judge (PC Act), CBI-08

RADC/ND : 28.05.2020

PS